

Sub-letting of Quarters by the Employees of Dr. Ram Manohar Lohia Hospital

1037. SHRI RAMJI BHAI MAVANI:

SHRI MANGAL RAM PREMI:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government are aware that a number of employees of various categories have sub-letted their quarters, banglows etc. of Dr. Ram Mohohar ohar Lohia Hospital, Delhi;

(b) if so, the action taken against them;

(c) what steps Government have taken to find out the employees who have subletted their quarters, flats, and bungalows;

(d) whether Government have received complaints and letters in this matter from Employees social workers and from public for the same during the last two years; and

(e) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Some instances of sub-letting have come to Government's notice.

(b) and (c). In so far as General Pool accommodation is concerned, complaints of subletting are processed and finalised in accordance with the provision in the Allotment of Government Residences (General Pool in Delhi) Rules, 1963. Since January, 1980, 5 employees of Dr. Ram Manohar Lohia Hospital who were in occupation of General Pool accommodation were found guilty of sub-letting and were awarded following punishments:—

(i) Allotment was cancelled in the case of four class IV employees and they were debarred for General Pool accommodation for 3 years.

(ii) One employees was debarred from sharing of his accommodation for one year.

(d) Yes, Sir.

(e) The complaints generally relate to misuse and sub-letting of the quarters.

Price index for essential commodities

1038. SHRI K. A. RAJAN:

SHRI SURYANARAIN SINGH:

Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) the details of the monthly variation of the wholesale price index for the essential commodities since March this year,

(b) how does it compare with the index for the same period last year;

(c) whether Government has announced some package measures to arrest the price rise;

(d) if so, the details;

(e) whether the measures have made any impact on the prices since then; and

(f) if so, to what extent?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJA MOHAN MOHANTY): (a) A statement showing monthly percentage variation in the Wholesale Price Indices of Selected Commodities since March, 1981 is given in the attached statement.

(b) During the period March-July 1981 and March-July 1980, there has been a mixed trend inasmuch as the wholesale price indices of some commodities have gone up, some have gone down and some have remained steady. However, the increase in the All-Commodities Wholesale Price Index during the past four months has been